



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,28th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

38	<a href="#">WP(C)/1648/2022</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA  MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
12	<a href="#">WP(C)/1728/2025</a> FIXED	GOPAL SARKAR @ GOPAL CH SARKAR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS.	MR. N C DAS MR. S K SINGHA MR. M DUTTA	SC, AFDC
13	<a href="#">WP(C)/1799/2025</a> CAVT. NO.028320/25,N B/O	AMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR B KAUSHIK MR. S HAZARIKA K BHARALI FOR CAVEATOR
14	<a href="#">WP(C)/1800/2025</a> CAVT. NO.028320/25,N B/O	SUREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR B KAUSHIK FOR CAVEATOR
15	<a href="#">WP(C)/1801/2025</a> CAVT. NO.028320/25,N B/O	KESHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR B KAUSHIK MR. S HAZARIKA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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**[ For Friday,28th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
22	<a href="#">Bail Appln./813/2025</a> (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST)	PROBIN BORI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
23	<a href="#">Bail Appln./973/2025</a> B/O	DISEMSON D MARAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SC, FOREST
<b>MOTION</b>				
24	<a href="#">AB/745/2025</a> B/O	SAHANUR SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./669/2025</a> FIXED	PURUSHOTAM CHATURBEDI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
26	<a href="#">Bail Appln./865/2025</a> FIXED	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/538/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ISLAM ALIAS NURU ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
42	<a href="#">WP(C)/1797/2025</a> B/O	SADHANA CHAUDHARI <b>Versus</b> THE UNION OF INDIA	MR. D GOGOI MR. R BORA	GA, ASSAM DY.S.G.I.
<b>HEARING</b>				
43	<a href="#">WP(C)/5200/2023</a> BY SLIP	DR. JAGADISH HANSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
44	<b>WITH</b> <a href="#">Cont.Cas(C)/11/2024</a>	DR. JAGADISH HANSA <b>Versus</b> PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	MR. S C KEYAL(R-1,2) K JAIN (R-1,2)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	<a href="#">WP(C)/1781/2025</a> B/O	MD. SHAHEB ALI ALIAS SHAHEB ALI <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A ALI MR. Y ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/1789/2025</a> B/O	AKKER ALI ALIAS MD. AKKAR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
24	<a href="#">WP(C)/2586/2019</a> FIXED	HAJRAT ALI @ HARJAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

5	<a href="#">W.P.(Cri.)/19/2023</a> FIXED	MOHAMMAD ANUWAR <b>Versus</b> STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WP(C)/3181/2018</a>	AMRIT MINZ <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025
25)	J SHARMA	08-04-2025	To	24-04-2025
26)	MR. I ALAM	28-03-2025	To	28-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,28th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">WP(C)/1688/2025</a> FIXED	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	K U AHMED	GA, ASSAM SC, BTC SC, REVENUE
55	<a href="#">WP(C)/1706/2025</a> FIXED	SHYAMAL RABHA AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR S H SIKDAR MD IMRAN A ISLAM	GA, ASSAM SC, ELECTION COMMISSION.
56	<a href="#">WP(C)/1741/2025</a> FIXED	MAHMUDUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, GDD SC, GMC
57	<a href="#">WP(C)/1791/2025</a> B/O	SANJIB YADAV <b>Versus</b> THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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26)	MR. I ALAM	28-03-2025	To	28-03-2025
27)	MR. I HUSSAIN	28-03-2025	To	04-04-2025





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,28th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
63	<a href="#">WP(C)/1778/2025</a> B/O	SMTI CHUNITA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N BARMAN MS P DEVI MR. H R DAS R SAHIINII	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
64	<a href="#">WP(C)/333/2025</a> FIXED	SOMANATH MAHARANA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY	DY.S.G.I.
<b>HEARING</b>				
65	<a href="#">WP(C)/7214/2017</a> PART-HEARD, FIXED	M/S. PURBANCHAL CEMENT LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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27)	MR. I HUSSAIN	28-03-2025	To	04-04-2025



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**[ For Friday,28th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
47	<a href="#">WP(C)/1008/2018</a> (AT 10:30 AM), FIXED	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR H K DAS MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE  SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
<b>ORDERS</b>				
48	<a href="#">MACApp./331/2024</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/906/2025</a> <b>in</b> MACApp./331/2024	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AFIDA BEGUM BARLASKAR AND 4 ORS. E	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. M TALUKDAR MR. A SHAKIL
49	<a href="#">CRP(IO)/475/2024</a> (AT 10:30 AM), FIXED	AFIDA BEGUM BARLASKAR AND ANR <b>Versus</b> NEW INDIA ASSURANCE CO LTD AND ORS	MR. M TALUKDAR	MR. R K BHATRA
49	<a href="#">CRP(IO)/475/2024</a> (AT 10:30 AM), FIXED	SMTI NAYANMONI SWARGIRY @ NAYANMONI GOHAIN <b>Versus</b> SMTI. RIJU GOHAIN AND 3 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MS. T KALITA MR. R J DAS MRS S SAIKIA
50	<a href="#">I.A.(Civil)/719/2025</a> <b>in</b> MACApp./425/2019 (D/O), FIXED <b>in</b> MACApp./425/2019	HIIRAKJYOTI BORO <b>Versus</b> THE ORIENTAL INSURANCE CO.LTD.	MR. N K KALITA	MR. S K GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,28th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
61	<a href="#">WP(C)/2313/2017</a> FIXED	M/S. MASKARA TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.M DEVI MS.R BEGUM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
62	<a href="#">WP(C)/4663/2021</a> FIXED	SMTI. SUMITRA BRAHMA RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6)
<b>ORDERS</b>				
63	<a href="#">Cont.Cas(C)/676/2019</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> ARUNA RAJORI AND 2 ORS	MR. M U MONDAL MR. A WAHAB	MS. P R MAHANTA SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
67	<a href="#">Bail Appln./974/2025</a> B/O	SARIN SURANA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
68	<a href="#">AB/374/2025</a> FIXED	MD MOHIBUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
<b>ADMISSION</b>				
69	<a href="#">Crl.Pet./94/2025</a> FIXED	SRI ADITYA BARUVA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MR. P MAHANTA MS. M BORGHAIN M DAS	MR. A K BHUYAN (R-2) MS. N CHOUDHURY(R-2) MR J DAS(R-2) PP, ASSAM
<b>BAIL HEARING</b>				
70	<a href="#">AB/429/2025</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/268/2025</a> in AB/429/2025	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM  ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH  P. GHOSH	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>WITHDRAWAL</b>				
64	<a href="#">AB/680/2025</a> B/O	RABINDRA NATH BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA	PP, ASSAM
<b>MOTION (BA)</b>				
65	<a href="#">Bail.Appln./917/2025</a> FIXED	RUHUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
66	<b>WITH</b> <a href="#">Bail.Appln./878/2025</a>	MOIN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>MOTION</b>				
67	<a href="#">AB/752/2025</a> B/O	NILIMA KAZMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
68	<a href="#">AB/754/2025</a> B/O	SHAJAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<b>ORDERS</b>				
69	<a href="#">Crl.A./18/2025</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED	SRI ANANDA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
70	<a href="#">Crl.Pet./365/2025</a> FIXED	ROMEN BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR D KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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26)	MR. I ALAM	28-03-2025	To	28-03-2025
27)	MR. I HUSSAIN	28-03-2025	To	04-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,28th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
69	<a href="#">WP(C)/140/2023</a> FIXED	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
70	<a href="#">WP(C)/416/2024</a> FIXED	DAYANANDA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
27	<a href="#">Crl.Rev.P./599/2012</a> (FOR DISMISSAL), LCR 2 FILES, FIXED	MD. SOURAB JAHIR LASKAR <b>Versus</b> S K DEY and ANR.	DR.B AHMED MD.F H LASKAR MR.N HAQUE MRK UDDIN MR.A RAHMAN	PP, ASSAM
28	<a href="#">Crl.Pet./230/2019</a> (FOR DISMISSAL), WITH LCR 1 FILE(SCANNED COPY), FIXED	VINAY SINGH TANWAR AND 7 ORS. <b>Versus</b> RAJNI AND ANR	MR. A GOYAL MR G KHANDELIA MR. K DEKA	MR P K DAS (R1) PP, ASSAM(R2)
29	<a href="#">Crl.Pet./504/2020</a> (FOR DISMISSAL), WITH LCR(SCANNED COPY), FIXED	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
<b>HEARING</b>				
30	<a href="#">WP(C)/5180/2014</a> (AT 2:00 PM), PART-HEARD, BY SLIP	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

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26)	MR. I ALAM	28-03-2025	To	28-03-2025
27)	MR. I HUSSAIN	28-03-2025	To	04-04-2025



# ***Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ SUPPLEMENTARY CAUSE LIST-I ]**

**[ FOR FRIDAY, THE 28<sup>TH</sup> DAY OF MARCH, 2025 ]**

**[AT 2:00 PM]**

**BEFORE**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

**[COURT NO: 14]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT ]**

## **ADMISSION**

1. WP(C) 217/2024 (FIXED)	NONGKU MEGU AND 12 ORS. <b>VERSUS</b> THE GAUHATI HIGH COURT AND 4 ORS.	KAMAL SAXENA U BORI MINGKONG PERTIN RADHE YAKANG EDDIE PAYENG	MUK PERTIN, SENIOR ADVOCATE GA(AP) SC GAUHATI HIGH COURT
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# ***Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ SUPPLEMENTARY CAUSE LIST-I ]**

**[ FOR FRIDAY, THE 28<sup>TH</sup> DAY OF MARCH, 2025 ]**

**BEFORE**

**HON'BLE MR. JUSTICE NELSON SAILO**

**HON'BLE MRS. JUSTICE MARLI VANKUNG**

**[ COURT NO: 16 ]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT**

**HON'BLE MRS. JUSTICE M.VANKUNG WILL PRONOUNCE  
THE JUDGEMENT, SITTING SINGLY**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION  
BENCH ]**

## **JUDGMENT**

1. CRL.A. 21/2024  
(WITH LCR)

C. LALREMMAWIA  
**VERSUS**  
THE STATE OF MIZORAM  
AND ANR.

MR. LALPIANFELA  
CHAWNGTHU

MR. JORDAN  
ROHMINGTHANGA, LEGAL  
COUNSEL FOR R.2  
P.P./ADDL.PP, MIZORAM